

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-524**  
IB-340/ND/2020

**IN THE MATTER OF:**

M/s Deep Electroplaters

....Applicant

V/s

Modvak Engineering India Pvt Ltd

....Respondent

**SECTION**

U/s Sec. 9 IBC

**Order delivered on 22.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Gursat Singh Vachher, Advocate and Pranam Jain, Advocate

For the Respondent

:

**ORDER**

Ld. Counsel for applicant undertakes to file the withdrawal application in course of day.

Considering this, list the matter on **29.01.2021**.

*-sd/-*  
**(K.K. VOHRA)**  
**MEMBER (T)**

*-sd/-*  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**